

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1578
TO BE ANSWERED ON THE 12TH FEBRUARY, 2019

LOAN WAIVERS IN STATES

1578. SHRI VIRENDER KASHYAP:
SHRI ARJUN LAL MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is true that some State Governments have waived off the farmers' loan in the previous years (2014-17);
- (b) if so, the details thereof and the quantum of amount waived off, State/UT-wise;
- (c) the impact of the loan waivers on the economy of these States;
- (d) whether the farmers have been benefited by such loan waivers;
- (e) if so, the details thereof; and
- (f) the amount spent by the Union Government for waiving of the loans of the farmers in Rajasthan till date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (f): Yes, madam. A statement indicating the details of loan waiver announced by the different States during 2014-17 is annexed. Agriculture being State subject, the Union Government has not made any assessment on the impact of loan waivers on the economy of such States who have announced their own loan waiver schemes.

Under the Debt Waiver and Debt Relief scheme 2008, the Union Government announced loan waiver for farmers. As reported by National Bank for Agriculture and Rural Development (NABARD), debt waiver of Rs.52,516 crore was extended to 3.73 crore farmers in the country, including farmers of Rajasthan, under the scheme.

Annexure

Annexure referred to in part (a) to (f) in reply to Lok Sabha Unstarred Question No. 1578 regarding “Loan waivers in States” for reply on 12.02.2019

SNo.	Name of State	Details
1.	Tamil Nadu	Government of Tamil Nadu vide GO No.50 dated 23 May 2016 announced a loan waiver scheme for small and marginal farmers.
2.	Maharashtra	The Government of Maharashtra vide Government Resolution (GR) dated 28.06.2017 announced Debt waiver for farmers.
3.	Karnataka	The Government of Karnataka vide Govt. order No CO313 CLS 2017 dated 23 June 2017 announced loan waiver scheme for farmers.
4.	Uttar Pradesh	The Government of Uttar Pradesh vide letter dated 24 th June, 2017 issued scheme guidelines relating to redemption of Crop loans debt of Small and Marginal Farmers.
5.	Jammu Kashmir	The Government of Jammu & Kashmir vide Govt Order No. 16-F of 2017 dated 23-01-2017 declared Debt Waiver scheme.
6.	Punjab	The Government of Punjab vide Notification No. 8/259/17-Agri/2(10)/19235 dated 17.10.2017 announced Debt waiver for marginal farmers.
7.	Chhattisgarh	The Government of Chhattisgarh vide Notification No. 2838/2015/02-15/30-15F dated 26 December, 2015 announced debt relief/waiver.
8.	Andhra Pradesh	The Government of Andhra Pradesh vide GO dated 02.08.2014 announced Waiver of Agriculture crop loan to farmers.
9.	Telangana	The Government of Telangana vide GO dated 13.08.2014 announced Debt waiver for farmers.
